

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1129**  
**TO BE ANSWERED ON 08/02/2019**

**Waste Management**

1129. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has decentralised the waste management in the country to recycle the biodegradable waste into compost; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) and (b) The Ministry in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management Rules, 2016. The Rules direct the waste generators to segregate the waste at source and hand over the segregated waste to authorised waste pickers or waste collectors. The Rules mandate all resident welfare and market associations, gated communities, institutions, all hotels and restaurants to ensure segregation of waste at source, facilitate collection of segregated waste in separate streams and handover recyclable material to either the authorized waste pickers or the authorized recyclers.

Further, the Rule prescribes that the bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible.

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